

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.419

**IA/1145/ND/2023, IA/629/ND/2023, IA/3558/ND/2022,
IA/1647/ND/2023 IN IB/712/ND/2020**

IN THE MATTER OF:

M/s Newgen Specialty Plastics Ltd	...	Applicant
Versus		
M/s Dor tech Doors India PVt Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 22.05.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in IA No.1647 : Mr. Vinod Kr. Chaurasiya, Adv.
For the IT Deptt. : Mr. Kunal Sharma, Sr. St. Counsel, Ms.
Zehra Khan, Jr. St. Counsel & Mr. Sushrut
Meena, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 10.07.2023.

**Sd/-
(Court Officer)**